

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

CORRIGENDUM

Subject: Distribution of criminal work involving punishment of more than 10 years in amongst the Law Officers in the Jammu wing of Hon'ble High Court of Jammu and Kashmir and Ladakh.

Please read "Shri Rajesh Thapa Additional Advocate General" instead of "Shri Rajesh Thapa Deputy Advocate General" appearing against S. No. 5 in the Government Order No. 12723-JK(LD) of 2024, dated 15-07-2024 issued under endorsement No. Law-Jud/153/2021-10 dated 15-07-2024.

Reyaz Ali Bhat
(Reyaz Ali Bhat) 16.07.24

Assistant Legal Remembrancer

No: Law-Jud/153/2021-10.

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary) Home Department.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
4. Director General of Police, J&K, Srinagar.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. Divisional Commissioner Jammu.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
8. All concerned Deputy Commissioners.
9. All concerned Sr. Superintendents of Police.
10. All concerned Law Officers.
11. Director Information, J&K, Srinagar.
12. Director Archives, Archaeology and Museums, J&K, Srinagar.
13. Director Litigation Jammu.
14. All Officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. I/C Website Section, Government Order File.
18. Concerned File.

16-07-2024
Dated. 16 -07-2024.